

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 240 of 2017 (SZ)**

**Applicant(s)**

S.P. Muthuraman, 204,  
Railway Feeder Road,  
Sankar Nagar P.O.  
Tirunelveli Dist

Vs.

**Respondent(s)**

The Secretary, Environment & Forest,  
Dept, Govt. of Tamil Nadu, Chennai and  
4 others

**Legal Practitioners for Applicant(s)**

M/s S. Muthu Vairam

**Legal practitioners for respondent(s)**

M/s H. Yasmeen Ali for R2 to R4  
M/s A.L. Ganthimathi for R5

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 19.11.2018</p> <p>Applicant and counsel not present. No representation for respondents. For appearance of both and reply call on 17.12.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>